

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 110

CP (CAA) No. 45/Chd/Chd/2023
(2nd Motion)

IN THE MATTER OF:

Steadfast Healthcare Pvt. Ltd. & Ors

...Petitioner Companies

Under Section: 230-232, CA 2013

Since the Hon'ble Member (Technical) is on leave, the matter is
adjourned to 07.03.2024.

-sd-
Court Officer

February 02, 2024
SM